

2/9

16-9-03

Mr. D. K. Sharma, Counsel
for applicant
Mr. N. M. Lodha, Counsel for the
respondents.

List the matter to
admission hearing on 15/10/2003 as prayed
for by the learned counsel to applicant.


J. R. KAUSHIK
Judl. Member


[G. C. Srivastava]
Adm. Member

Reply to
petition
dated
13-10-03
13/10

15.10.03

Mr. A. K. Bhendari, Sr. Advocate, associated with
Mr. D. K. Sharma, Counsel to applicant.
Mr. N. M. Lodha, Counsel to respondents.

The learned counsel
to applicant wants to withdraw
this application. He is allowed. The
O.A. is allowed to be withdrawn
and the same stands disposed of
accordingly. — GRS

G. R. PATWARDHAN
Adm. Member

Order
for withdrawal
of N. M. Lodha
22/10/03

Received copy
4/11/03
Dinesh Kumar
Sharma